

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4272
TO BE ANSWERED ON 27.03.2023**

POLICY FOR SAFETY OF INTER-STATE MIGRANT WORKERS

4272. SHRI PRINCE RAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any policy for safety of Inter-State Migrant Workers in organised and especially for unorganised sector, if so, the details thereof;**
- (b) whether due to poverty and unemployment, people from States like Bihar moves for work across the country due to different conditions such as Language, Geography, etc. and if so, the details thereof along with the steps taken by the Government for safety of such worker;**
- (c) whether the Government has any data of Inter-State workers working at present in various sector and if so, the data of such workers from Bihar working in different States; and**
- (d) whether the Government is working on any mechanism to track and monitor their counts and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): In order to safeguard the interest of the migrant workers, the Central Government had enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation, and social security to all category of organized and unorganized workers including migrant workers.

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Migration of workers from one state to another state is a continuous process and dynamic in nature. As per Census 2011 data, total 4.14 crore people have migrated for work and employment across the country.

A total number of 7,06,557 persons migrated for the purpose of employment from Bihar to other States as per Census 2011 data. Besides, this Ministry has launched e-SHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. The eShram portal captures current and permanent addresses of unorganised workers to track migration.
